is one on Employment and Training under the Planning Commission for suggesting the plant target for the next plan period. They have, however, made no estimate of the backlog of unemployment at the end of 1965-66.

INCREASED CHINESE ACTIVITY ON THE NORTHERN BORDERS

113. SHRI R. S. KHANDEKAR: WiU the Minister of DEFENCE be pleased to state;

(a) whether it is a fact that there has been an increased Chinese activity along the entire northern borders of the country; and

.(b) if so, what is its magnitude?

THE MINISTER OF DEFENCE (SHRI Y. B. CHAVAN): (a) and (b) Chinese activity along our orders and in the .areas occupied by them continues unabated. Their build-up is, and has "been for some time, heavier than what it was during the autumn of 1962.

DEMANDS OF ALL INDIA POUT AND DOCK WORKERS FEDERATION

114. SHRI OM MEHTA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that Government have accepted th_e demands made by the All-India Port and Dock Workers Federation during the talks held from 28th to 30th April, 1964; and

(b) if so, what -are the demands which have been accepted by Government and what action they propose to take on these demands?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND EM-PLOYMENT (SHRI RATANLAL KISHOHI-LAL MALVIYA): (a) and (b): The demands raised by the All India Port and Dock Workers' Federation are under the consideration of Government.

ENTRY OF HOSTILE NAGAS INTO NAGALAND

115. SHRI M. P. BHARGAVA: Will the Minister of DEFENCE be pleased to refer to the answer given to Starred Question No. 259 in the Rajya Sabha on the 9th May, 1964 and state:

(a) whether all the 400 hostile Nagas in question have since entered Nagaland;

(b) whether any of the arms of those Nagas have since come into the possession of Government of India or of the Government of Nagaland; and

(ci whether any particular activities of these 400 hostile Nagas have been noticed?

THE MINISTER OF DEFENCE (SHRI Y. B. CHAVAN): (a) The rest of the Naga hostiles from this gang of 400 arc reported to have proceeded towards the SOMRA Tract in Burmese territory.

(b) No, Sir.

(c) No, Sir.

MALTREATMENT OF INDIAN RESIDENTS IN CHINA

116. SHRI UTTAM SINGH DUGAL: Will the PRIME MINISTER be pleased to state:

(a) whether there was any maltreatment or oppression of Indian residents in China during the Chinese aggression or afterwards; and

(b) :>f so, what steps were taken to protect them from persecution?

THE PRIME MINISTER AND MINISTER OF EXTERNAL AFFAIRS (SHRI GULZARI LAL NANDA): (a) The Indian nationals who are still living in China are living under difficult conditions. However, no cases of confiscation of their properties and denial to them of prescribed food rations, medical aid, etc., have been reported to our Embassy.

(b) After the closing down of our Consulate General in Shanghai, the